

## ANNEXURE - 7

Name of the Corporate Debtor: **SRGP Corporation Limited**; Date of Commencement of CIRP: **30.07.2025**; List of Creditors as on: **04.10.2025****List of operational creditors (Government dues)**

(Amount in Rs.)

| Sl No. | Details of Claimant     |                                  | Details of claim received |                | Details of Claim Admitted |                 |                                     |                             |                        |                          | Amount of Contingent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|-------------------------|----------------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
|        | Department              | Government                       | Date of Receipt           | Amount Claimed | Amount of claim admitted  | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related party? | % of Voting share in COC |                            |  |                              |                                    |                 |
| 1      | Kanpur Cantonment Board | State Government (Uttar Pradesh) | 18.08.2025                | 3724891        | -                         | Govt Dues       | 0                                   | 0                           | No                     | -                        | 0                          | 0  | -                            | 3724891                            | Nil             |